

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)**

It is hereby notified for the information of the Advocates and parties appearing in-person that the Honourable the Chief Justice has been pleased to nominate following Honourable Judges to hear urgent Judicial matters during the ensuing Christmas Vacation 2019 commencing from Monday, the 23rd December 2019 to Wednesday, the 1st January, 2020 (both days inclusive with Prefix holiday, Saturday and Sunday i.e. 21st and 22nd December 2019) for the Principal Seat at Bombay, Nagpur Bench, Aurangabad Bench and High Court of Bombay at Goa (Panaji).

BOMBAY

Original Side/Appellate Side

- | | | |
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| 1. | The Honourable Shri Justice
N.R. BORKAR | 21 st December 2019
to
26 th December 2019 |
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Original Side/Appellate Side

- | | | |
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| 2. | The Honourable Shri Justice
V.G. BISHT | 27 th December 2019
to
01 st January 2020 |
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NAGPUR BENCH

- | | | |
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| 1. | The Honourable Shri Justice
S.K. MODAK | 21 st December 2019
to
26 th December 2019 |
| 2. | The Honourable Shri Justice
MILIND N. JADHAV | 27 th December 2019
to
01 st January 2020 |

AURANGABAD BENCH

1. The Honourable Shri Justice
MANGESH S. PATIL 21st December 2019
to
26th December 2019
2. The Honourable Shri Justice
B.U. DEBADWAR 27th December 2019
to
01st January 2020

HIGH COURT OF BOMBAY AT GOA

1. The Honourable Smt. Justice
MUKULIKA SHRIKANT JAWALKAR 21st December 2019
to
26th December 2019

By order of the Honourable the Chief Justice

(V.R. Kachare)
Registrar (Judl.-II)
High Court, Appellate Side,
Bombay.

(M.W. CHANDWANI)
Prothonotary & Senior Master,
High Court, Original Side,
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated: 13th December 2019